

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1476
ANSWERED ON:09.08.2011
CRIME BY MOTOR CYCLISTS
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime by motorcyclists are increasing in NCT of Delhi and the National Capital Region;
- (b) if so, the details thereof;
- (c) the total number of accused arrested and action taken against them during each of the last three years and the current year; and
- (d) the action taken by the Government to check such activities in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of cases in which motor cycle was used by the criminals to commit crime and accused arrested during the last three years and current year are given below:

Delhi

Year	Cases reported	Accused arrested
------	----------------	------------------

2008	1013	1092
------	------	------

2009	997	1190
------	-----	------

2010	1315	1495
------	------	------

2011	767	835
------	-----	-----

(upto
30.06.2011

NOIDA

Year	Cases registered	Accused arrested
------	------------------	------------------

2008 45 74

2009 101 205

2010 83 173

2011 61 85

Gurgaon

Year Cases registered Accused arrested

2008 192 250

2009 179 209

2010 157 153

2011 94 51
(upto
31.07.2011)

Ghaziabad

During the last three years and current year (upto 31.07.2011) 282 cases were registered and 518 accused arrested.

(d): Preventive measures taken to check such activities are as under:-

(a) Special drives are launched from time to time to intensify picket checking and verify the ownership of motorcycles.

(b) Door to door verification of motor cycles for checking the ownership.

(c) Joint checking of motorcycles by traffic police and local police.

(d) Checking of defective number plates of motorcycles is also undertaken.